

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) No, Sir.

(b) Does not arise.]

**Medical Facilities in Delhi**

\*197. SHRI GANESH LAL MALI:  
SHRI MAQSOOD ALI KHAN:  
SHRI KHURSHED ALAM  
KHAN:  
SHRI MOHAMMED USMAN  
ARIF:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that indoor medical facilities in Government hospitals in the Capital are inadequate and insufficient;

(b) whether it is also a fact that patients in serious condition have to wait for weeks for admission in Government hospitals due to lack of bed capacity; and

(c) if so, what action Government propose to take to expand the existing medical facilities including the bed capacity in these hospitals?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) to (c) Although the medical facilities in Delhi are far better than the rest of the country, having a bed-population ratio of 2.5 per 1000 against the national average of 0.49 per thousand, there is always scope for improvement. Over 2500 beds are to be added in the Capital in the Fifth Plan period.

**Proposal for Statutory Boards in States for Water Supply and Sewage Disposal**

\*198. SHRI R. K. MISRA:  
SHRI SARDAR AMJAD ALI:  
SHRIMATI MARGARET  
ALVA:

†† ] English translation.

SHRI HARSH DEO MALA-  
VIYA:

SHRI N. R. CHOUDHURY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of towns in the country with piped water supply and sewerage system separately; and

(b) whether the Central Government have suggested to the State Governments to set up separate statutory boards for water supply and sewage disposal for metropolitan areas and State-level boards for smaller towns to provide piped water supply and sewage disposal system?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) According to the 1971 census, there are 2921 towns in the Country. Out of this, at the end of the IVth Plan, 1585 towns were provided with piped water supply and 190 towns with sewerage system.

(b) In 1973 the State Governments were advised to take steps to constitute Water Supply and Sewage Boards as they may be helpful in finding a satisfactory solution to the problem of financing and management of water supply and sewerage works. No specific suggestion was made about setting up Boards separately for metropolitan areas and other towns.

**Central Assistance for Kuttanadu Development Scheme in Kerala**

\*199. SHRI S. KUMARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Kerala Government have sought the Central Government's assistance for the Rs. 26 crores multipurpose Kuttanadu Development Scheme for paddy production in that State;

(b) if so, the details of the project and the assistance asked for; and

(c) what action Government have taken thereon?